

PATNA HIGH COURT, PATNA
Notice

As directed, the awareness camp scheduled to be organised in the premises (Venue: Western Lawn) of Patna High Court on 17th March, 2020 at 12:00 noon to combat Covid-19/Coronavirus as communicated earlier vide memo no. 17201-17368/Accounts dated 16.03.2020 stands cancelled.

All Concerned are hereby informed accordingly.

By the order of Hon'ble the Chief Justice,



Registrar General

Dated:16.03.2020